

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12,2017 AT 10,30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No.4165/9/HDB/2017
NAME OF THE COMPANY	LEPL Projects Ltd
NAME OF THE PETITIONER(S)	Air India SATS Airport Services Pvt Ltd
NAME OF THE RESPONDENT(S)	LEPL Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. Aravind Reddy	Advocate.	aravivol Reddy. Lene.com	النب
L. Milaning. Testany	7,0000	9652887117	t. Kar Reddy

Counsel for Respondent(s):

L	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr. L. Arvind Reddy, learned Counsel for the petitioner. The learned counsel for petitioner requested one week time for complying office objections.

Post the CP on 18.12.2017

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Member (Judicial)

Member (Technical)